

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**APPEAL No. 58 of 2012**

**Dated: 14<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s):            Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan**  
**Ms. Swagatika Sahoo**

**Counsel for the Respondent(s):        -**

**ORDER**

The learned counsel for the Respondent No.2 is absent today also.

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant. Post the matter for further hearing on

**12.04.2013.**

**(V.J. Talwar)**  
**Technical Member**  
**ts/vs**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**